## GOVERNMENT OF INDIA MINISTRY OF POWER

## RAJYA SABHA UNSTARRED QUESTION NO.2702 ANSWERED ON 24.03.2025

### THERMAL POWER PLANTS IN THE COUNTRY

## 2702 # SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of **POWER** be pleased to state:

(a) the total number of thermal power plants in the country;

(b) the States in which the maximum number of thermal power plants have been set up in the country;

(c) whether Government has considered expanding the capacity of thermal power plants;

(d) if so, the details of the steps taken by Government to expand capacity of the plants;

(e) the number of thermal power plants currently set up in the State of Uttar Pradesh; and

(f) whether Government may consider setting up more thermal power plants in the State infuture, the details thereof?

#### A N S W E R

# THE MINISTER OF STATE IN THE MINISTRY OF POWER

#### (SHRI SHRIPAD NAIK)

(a): As on 28.02.2025, there are total 281 thermal power plants (Coal, Lignite, Gas and Diesel) in the country.

(b): Maximum number of thermal power plants are located in Maharashtra and Tamil Nadu (i.e. 27 in each State).

(c) & (d): Government of India (Gol) has proposed in November, 2023 for setting up of an additional minimum 80,000 MW coal-based thermal capacity by 2031-32. Against this target, a total coal-based capacity of 9,350 MW has already been commissioned in 2023-24 & 2024- 25 and currently, 29,900 MW of thermal capacity is under construction. In FY 2024-25, contracts for 22,640 MW thermal capacity have been awarded, out of which about 5,600 MW is now under construction. Further, 33,580 MW of coal-based candidate capacity has been identified which is at various stages of planning in the country. This includes both Brownfield expansion and Greenfield capacity.

(e): 26 (Twenty-Six) thermal power plants have been set up in the State of Uttar Pradesh.

(f): As per Section 7 of Electricity Act, 2003 setting up of a power plant is a de-licensed activity in the country. Any generating company may establish, operate and maintain a generating station without obtaining a license under Electricity Act, 2003 if it complies with the technical standards relating to connectivity with the grid. The availability of adequate generation capacity to meet the electricity demand in a State lies under the purview of the respective state Government/ State Power Utility. In order to meet the demand of electricity, state may either set up a new thermal power plants (either through Brownfield expansion or through Greenfield capacity addition) of its own or may invite bid for setting up of new power plant.

Following coal-based thermal power projects are under construction in the State of Uttar Pradesh:

Sl. No.	Project Name (& Implementing Agency)	Sector	Unit No.	Capacity (MW)	Anticipated Trial Run Date
1	Obra-C STPP (Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited)	State	Unit-2	660	Mar-25
2	Ghatampur TPP (Neyveli Uttar Pradesh Power Ltd)	Central	Unit-2	660	May-25
3	Khurja SCTPP (THDC India Ltd.)	Central	Unit-2	660	June-25
4	Ghatampur TPP (Neyveli Uttar Pradesh Power Ltd)	Central	Unit-3	660	Oct-25
5	Singrauli STPP, St-III (NTPC Ltd.)	Central	Unit-1	800	May-29
6	Singrauli STPP, St-III (NTPC Ltd.)	Central	Unit-2	800	Nov-29
Total				4,240	

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